

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.25701 of 2020 and W.P.(C) No.23988 of 2019**

**Dr. Sambit Patra** ..... **Petitioner**  
**(In W.P.(C) No.25701 of 2020 )**

**Jagannath Bastia**  
**(In W.P.(C) No.23988 of 2019 )**

Mr. S. S. Tripathy, Advocate in W.P.(C) No.25701 of 2020 and  
Jagannath Bastia in person

*-versus-*

**State of Odisha and others** ..... **Opposite Parties**  
Mr. Ishwar Mohanty, ASC

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE CHITTARANJAN DASH**

**ORDER**  
**08.09.2022**

**Order No.**

13. 1. The Court is informed that there is bereavement in the family of Mr. Debakanta Mohanty, learned Additional Government Advocate for the State.
2. List on 30<sup>th</sup> November, 2022.
3. In the meanwhile, the Opposite Parties, who have not filed their replies in the connected W.P.(C) No.23988 of 2019 or the IAs therein, will do so within eight weeks. Rejoinder thereto, if any, be filed before the next date.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(Chittaranjan Dash)**  
**Judge**